

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 233 of 2014 & 266 of 2014

Dated :9th December, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Appeal Nos. 233 of 2014

**Sasan Power Limited. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Radhika Gautam
Ms. Sadapurna Mukherjee

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee &
Mr. Gautam Chawla for R-1
Mr. Saurabh Mishra
Mr. Anand K. Ganesan
Ms. Swapna Seshadri &
Mr. Ishann Mukherjee for R9
Mr. Rajiv Srivastava for R-5 to R-8
Mr. Sanjay Sen, Sr. Adv.
Mr. Tushar Nagar &
Mr. Matrugupta Mishra for R-3
Mr. G. Umapathy &
Ms. R. Mekhala for R-4
Mr. M.G. Ramachandran,
Ms. Ranjitha Ramachandran,
Ms. Poorva Saigal
Mr. Anushree Bardhan &
Mr. Shubham Arya for HPPC
Ms. Akansha Tyagi for R2
Mr. Gaurav Singh &
Mr. Alok Shankar, TPDDL
Mr. Rahul Dhawan
Mr. Sailesh Tiwari

Appeal No. 266 of 2014

**Lahmeyer International Pvt. Ltd.
Versus**

...Appellant(s)

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant : Mr. Tushar Nagar &
Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. Rajiv Srivastava for R5 -8
Mr. G. Umapathy &
Ms. R. Mekhala for R-4
Mr. M.G. Ramachandran,
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya
Ar. Alok Shankar, TPDDL

ORDER

Mr. Sitesh Mukherjee, learned counsel for the respondent no.2 has made extensive arguments. Only one limb of arguments remains to be addressed by him.

Put up these Appeals for remaining arguments of the respondents for the date already fixed up i.e. 10th December, 2015.

(I. J. Kapoor)
Technical Member
Sh/rkt

(Justice Surendra Kumar)
Judicial Member